

LOK SABHA
UNSTARRED QUESTION NO.5478
TO BE ANSWERED ON 03.04.2025

Allotment of Petrol Pumps and Gas Agencies in Uttar Pradesh

†5478. Shri Dharmendra Yadav:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the categories/persons who have been granted special concessions/relaxations in the allotment of petrol pumps and gas agencies, particularly in Uttar Pradesh;
- (b) the details of the process of allotment with respect to these applicants under special exemption/concession particularly in Uttar Pradesh;
- (c) whether the petrol pumps/gas agencies have been allotted under the said categories in Uttar Pradesh including Azamgarh district and if so, the details thereof; and
- (d) the number of scheduled caste/scheduled tribe individuals who have been allotted petrol pumps/gas agencies under special concessions/relaxations in the said district and the current status of their operations?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

(a) & (b) Public Sector Oil Marketing Companies (OMCs) have implemented new “Dealership Selection Guidelines” for Retail Outlets w.e.f. 28.06.2023 and “Unified Guidelines for Selection of LPG Distributorships” w.e.f. 23.6.2016. Both these guidelines inter alia, have a provision of 22.5% reservation for SCs/STs and 27% reservation for OBCs in allotment of retail outlet dealerships and LPG Distributorships. Within SC/ST, OBC & Open categories, there is reservation also for Defence personnel, Para Military Personnel/Central/State Govt. and Central/State PSU employees, Physically Handicapped Persons, Outstanding Sports Persons, Freedom Fighters and Primary Agricultural Credit Society (PACS).

The allotment of RO and LPG Distributorship are done by following a transparent process which inter-alia include Advertisement in National/State newspaper inviting application from eligible participants, online submission of applications, draw of lots to select the allottee etc.

Application Procedure / Norms / Criteria / Reservation Policy for allotment of Retail Outlet Dealerships are at www.petrolpumpdealerchayan.in and the detailed guidelines regarding selection of LPG distributorships are available on the website www.lpgvitarakchayan.in.

(c) & (d) Category-wise details of ROs of PSU OMCs across Uttar Pradesh and Azamgarh district, as on 01.03.2025, are as below:-

	SC/ST	OBC	Others	Total
Uttar Pradesh	1780	1210	8423	11413
Dist. Azamgarh	46	35	155	236

Further, in response to the advertisement released by PSU OMCs for setting up of ROs, 3536 Letter of Intents (LOIs) have been issued and 558 ROs have been commissioned in Uttar Pradesh as on 01.03.2025. Further, 89 LOIs have been issued in Azamgarh District and 17 ROs have been commissioned.

As on 01.03.2025, category-wise details of LPG distributorships across Uttar Pradesh and Azamgarh are as below:-

	SC/ST	OBC	Others	Total
Uttar Pradesh	882	415	2551	3848
Azamgarh	19	9	54	82

As on 01.03.2025, OMCs have advertised 1051 locations in the state of Uttar Pradesh under Unified Selection Guidelines, 2016 out of which 1034 locations have been commissioned, and the balance 17 locations are at various stages of selection process. OMCs have advertised 46 locations in District Azamgarh under Unified Selection Guidelines out of which 44 locations have been commissioned & operating and the balance 2 locations are at various stages of selection. Category-wise breakup of allotment in Uttar Pradesh and Azamgarh district is as below:

Category wise number of LPG Distributorships in Uttar Pradesh and Azamgarh District				
	SC/ST	OBC	Others	Total
Uttar Pradesh	232	269	533	1034
Azamgarh	12	10	22	44
